

- (ii) Likewise every state has the right to live in peace and complete security, free from threats acts of war and consequently all states in the areas should terminate the state or claim of belligerency and settle their international disputes by peaceful means;
- (iii) Likewise every state of the area has the right to be secure within its borders and it is obligatory on all member-States of the area to respect the sovereignty, territorial integrity and political independence of one another.

(c) and (d). The reopening of the Suez Canal is dependent on the overall settlement of the West Asian crisis and India's efforts have been directed, as stated above, at achieving such a settlement.

COMMERCIAL BROADCASTING

14. SHRI S. C. SAMANTA :
 SHRI MAYAVAN :
 SHRI BEDABRATA BARUA :
 SHRI N. K. SANGHI :
 SHRI Y. A. PRASAD :
 SHRI D. N. DEB :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether Commercial Service of the All India Radio has been started;
- (b) if so, the broad details thereof;
- (c) whether any priority has been fixed regarding Commercial Broadcasting; and
- (d) the estimated income per annum from the Commercial Broadcasting and expenditure involved thereon ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) To begin with, the Service has been started as a pilot project. The commercial broadcasts go simultaneously over the air from the low-power transmitters of Bombay, Poona and Nagpur for a duration of 75 minutes per day. Only commercial spots are accepted in any language, the duration of each spot varying from 15 seconds to 2 minutes. The Government has set up an Advisory Board consisting of 19 members to advise the Service.

(c) No priorities in the matter of advertisements have been fixed at present.

(d) The estimated annual income from the pilot project is Rs. 37.5 lakhs (after deduction 15% agency commission and bulk discount of about Rs. 1 lakh). The estimated recurring expenditure on the project as at present is Rs. 7.4 lakhs and the non-recurring cost is about Rs. 7 lakhs.

TALKS WITH NAGAS

15. SHRI K. N. PANDEY :
 SHRI HEM RAJ :
 SHRI A. B. VAJPAYEE :
 SHRI SHADRA NAND :
 SHRI JAGANNATH RAO
 JOSHI :
 SHRI N. S. SHARMA :
 SHRI PRAKASH VIR
 SHASTRI :
 SHRI S. M. BANERJEE :
 SHRI K. R. GANESH :
 SHRI PREM CHAND VERMA :
 DR. SURYA PRAKASH PURI :
 SHRI J. N. HAZARIKA :
 SHRIMATI TARKESHWARI
 SINHA :
 SHRI NAMBIAR :
 SHRI SATYA NARAIN
 SINGH :
 SHRI JYOTIRMOY BASU :
 SHRI MOHAN SWARUP :
 SHRI D. N. PATODIA :
 SHRI P. N. SOLANKI :
 SHRI GADILINGANA GOWD :
 SHRI Y. A. PRASAD :
 SHRI SRADHAKAR
 SUPAKAR :
 SHRI SITARAM KESRI :
 SHRI RANJIT SINGH :
 SHRI RAM GOPAL
 SHALWALE :
 SHRI N. K. SANGHI :
 SHRI SHIVA CHANDRA
 JHA :
 SHRI D. N. DEB :
 SHRIMATI JYOTSNA
 CHANDA :
 SHRI MADHU LIMAYE :
 SHRI ATAM DAS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Nagas have defined their stand regarding their relations with India

during their recent talks with the Prime Minister; and

(b) if so, the details thereof and the outcome of the talks with them?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The Underground Naga leaders reiterated their demand for an independent Nagaland. They were told that the future and well-being of Nagaland lies within the Indian Union and any solution of the Naga question would have to be within the framework of the Indian Union. No agreed and concrete conclusions emerged. However, the Underground Naga leaders reiterated their desire to seek a peaceful solution of the problem.

PAK. ATTACK IN THE URI SECTOR

16. SHRI K. N. PANDEY :
 SHRI MADHU LIMAYE :
 SHRI S. M. BANERJEE :
 SHRI D. N. PATODIA :
 SHRIMATI TARKESHWARI
 SINHA :
 SHRI HARDAYAL DEVGUN :
 SHRI K. P. SINGH DEO :
 SHRI ONKAR LAL BERWA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Pakistani forces opened fire on an Indian patrol in the Uri Sector of Jammu and Kashmir on the 9th October, 1967;

(b) if so, the details of the incident including the loss of life and property involved and

(c) the action taken in this regard?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) On the morning of the 9th October 1967, Pak. troops suddenly opened fire on our patrol with small arms and automatic weapons from fortified positions on their side of the CFL in the Uri Sector. The Indian patrol which was moving on our side of the cease-fire line returned the fire in self-defence. After heavy exchange of fire for about an hour in the morning, there was a slight lull. Thereafter, intermittent firing continued till the next morning. Two ORS

were killed and three wounded on our side during the exchange of fire. On the Pakistan side, 7 to 9 soldiers are believed to have been killed/wounded. Details of loss of property on their side are not known.

(c) A cease-fire violation complaint has been lodged with the U.N. Military Observers. Necessary precautionary measures have been taken on our side of the cease-fire line.

INFORMATION SERVICE OF INDIAN HIGH COMMISSION IN LONDON

17. SHRI SRADHAKAR
 SUPAKAR :
 SHRI GEORGE FERNANDES :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether his attention has been drawn to an article by Taya Zinkin entitled "Why waste Money" on the working of the Indian High Commission in London, published in *Opinion*, of the 5th September, 1967; and

(b) whether any steps to improve the Information Service of the Indian High Commission, London have since been taken?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The matter has been investigated and there is no substance in the sweeping statements made in the article. Steps are, however, taken continuously to improve the Information Service in London and elsewhere.

INDUSTRIAL VENTURES IN KUWAIT

18. SHRI MANIBHAI J. PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 36 on the 22nd May, 1967 and state :

(a) whether consultations between the Governments of India and Kuwait have since been held regarding the survey of industries for mutually beneficial joint collaboration; and

(b) if so, the result thereof?